

OFFICE OF THE LD. PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In view of order bearing no. 7005-55 admn-II/P&T/HQs/Delhi/2022 dated 08th Feb., 2022 the following internal posting orders are being made with immediate effect:-

SL. NO.	NAME OF THE OFFICIAL	AT PRESENT WORK ASSIGNED	WORK TO BE ASSIGNED
1.	Sh. Deepak Kumar-JJA	Newly posted	Consignment Clerk of Family Courts (Central and West District except C/o Ms. Renu Bhatnagar- Ld. Principal Judge, Family Courts, THC) in Record Room (Sessions)
2.	Sh. Arjun Mann-JA	Newly posted	Consignment Clerk of Central District in Record Room (Criminal)
3.	Sh. Mahendra Bhakuni-JA	Newly posted	Consignment Clerk of West Distt in Record Room (Criminal)
4.	Sh. Kasif Ahmed Alvi-JJA	Newly posted	Consignment Clerk of West District in Record Room (Civil)
5.	Sh. Himanshu Sindhi-JJA	Newly posted	Consignment Clerk of Central District in Record Room (Civil)

Note:- Non-compliance shall be viewed seriously.

07.02.2022
(MUKESH KUMAR GUPTA)
Additional District Judge-11 (Central)/
Officer-In-Charge, Record Rooms
Tis Hazari Court, Delhi

F.No.1./RRs/THC/Delhi/2022 2972-2992

Dated 10 FEB 2022

Copy forwarded for information and necessary action to:-

- 1) PS to Ld. Principal District & Sessions Judge (HQ's), Tis Hazari Courts, Delhi.
- 2) PS to District & Sessions Judge West District, Tis Hazari Court, Delhi.
- 3) The Sr. A.O. (J), Administration II,III, Tis Hazari Courts, Delhi
- 4) The Account Officer, Accounts Branch Central and West District, THC, Delhi.
- 5) The Official Concerned
- 6) Dealing official, Personal file/CR/Leave/Website Committee/e/LAYERS.

1012922
Branch Incharge
Record Room (Civil), THC, Delhi

(Branch Incharge)
Record Room (Civil)
Tis Hazari Court, Delhi